

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 2827 of 2017

Shammi Kapoor. ... ..Petitioner

-Versus-

Union of India through its Secretary to Government of India,  
Ministry of Home Affairs, New Delhi & Ors. ... ..Respondents

-----  
**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Rakhi Rani, Advocate.

For the Respondents : Mr. Rajiv Sinha, Advocate.

-----

**06/ 25.03.2021**

On the request of the learned Counsel for the petitioner, put up this

case after "**Holi**" holidays.

**[Dr. S.N.Pathak, J.]**

P.K.S.